

संख्या: एम पी पी-ए(3)-2/2009-V  
हिमाचल प्रदेश सरकार  
बहुउद्देश्यीय परियोजनाएं एवं विद्युत विभाग

प्रेषक

सुखराम चौधरी  
बहुउद्देश्यीय परियोजनाएं एवं ऊर्जा मंत्री  
हिमाचल प्रदेश।

प्रेषित

सचिव,  
हिमाचल प्रदेश विधान सभा,  
शिमला-171004  
दिनांक शिमला-171002,

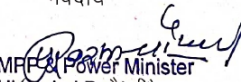
14-03-2022

विषय :- हिमाचल प्रदेश विद्युत विनियामक आयोग के विनियमों वर्ष 2021-2022 को विधान सभा पटल पर रखने बारे।

महोदय,

मैं हिमाचल प्रदेश विद्युत विनियामक आयोग के विनियमों/संशोधित विनियमों वर्ष 2021-2022 (सूची अनुबन्ध "क") को विधान सभा के वर्तमान सत्र में सभा पटल पर रखना चाहता हूँ। यह विनियम/संशोधित विनियम विद्युत अधिनियम की धारा 182 के अन्तर्गत हिमाचल प्रदेश विधान सभा के सभा पटल पर रखे जाने हैं। विनियमों/संशोधित विनियमों की तीन अधिप्रमाणित प्रतियां आपको विधान सभा के चालू सत्र की कार्यसूची में सम्मिलित करने हेतु प्रेषित कर रहा हूँ।

भवदीय

  
MP & Power Minister  
Himachal Pradesh

**Regulations, Amendments and other notification issued from March 2021 up to February 2022 for laying before the State Legislature.**

<b>Sr. No.</b>	<b>Regulation 2021-2022</b>	<b>Date and number of notification</b>	<b>Date of Publication and Page No. in Rajpatra</b>	<b>Page No.</b>
15.	Himachal Pradesh Electricity Regulatory Commission Reconstitutes the State Advisory Committee.	No. HPERC/A04/1/2022- HPERC-GoHP  1 <sup>st</sup> February, 2022	7 <sup>th</sup> February, 2022  (Page 7514-7515)	1-7



# राजपत्र, हिमाचल प्रदेश

हिमाचल प्रदेश राज्य शासन द्वारा प्रकाशित

राजपत्र, हिमाचल प्रदेश, 7 फरवरी, 2022 / 18 माघ, 1943

**HIMACHAL PRADESH ELECTRICITY REGULATORY COMMISSION**  
**Vidyut Aayog Bhawan, Block No.37, SDA Complex, Kasumpti, Shimla-09**

## NOTIFICATION

*Shimla, the 1<sup>st</sup>, February, 2022*

No. HPERC-A04/1/2022-HPERC-GoHP.— In exercise of the powers conferred by Section 87 of the Electricity Act, 2003 (Act 36 of 2003) read with HPERC(State Advisory Committee) Regulations, 2004 and in supersession to this office notification HPERC/B(32)-1/2018-Vol-II dated 10<sup>th</sup> February, 2020 published in Rajpatra Himachal Pradesh on 12<sup>th</sup> February, 2020 regarding reconstitution of State Advisory Committee duly published in the Rajpatra from time to time. The Electricity Regulatory Commission hereby reconstitutes the State Advisory Committee comprising of the following Members:-

1.	The Chairman, HP Electricity Regulatory Commission, Shimla-09	Chairman
2.	The Member, HP Electricity Regulatory Commission, Shimla-09	Ex-Officio Member

3.	The Member (Law) HP Electricity Regulatory Commission, Shimla-09	Ex-Officio Member
4.	The Addl. Chief Secretary (MPP & Power) to the Government of HP, Shimla-171 002 (HP).	Member
5.	Principal Secretary, Food Civil Supply & Consumers Affairs to the Government of HP, Shimla-171002 (HP).	Member
6.	Director, Directorate of Energy, Phase-3, Sector-5, Shanti Bhawan, New Shimla-171009 (HP).	Member
7.	Director, Directorate of Industries, Udyog Bhawan, Bemloe Shimla-171001.	Member
8.	Director, Tourism and Civil Aviation Department, Block No.28, SDA Complex, Kasumpti, Shimla- 171009.	Member
9.	The Managing Director, HPSEB, Ltd., Vidyut Bhawan, Shimla-171004 (HP).	Member
10.	The Managing Director, Himachal Pradesh Power Transmission Corporation, HIMFED Bhawan, Below Old MLA Quarters, Tutikandi, Shimla-171004 (HP).	Member
11.	The Managing Director, H.P. Power Corporation Ltd., Himfed Bhawan, New Shimla, Shimla (HP)-171009.	Member
12.	Director, Business Development & Membership, Indian Energy Exchange Limited 4th Floor, Plot No.7, TDI Center, Jasola, New Delhi -110025	Member
13.	Professor & Head Centre for Excellence in Energy & Environment, National Institute of Technology, Hamirpur- 177005 (HP).	Member
14.	Engineer-in-chief, IPH, Govt. of HP, US Club, Shimla-171001 (HP).	Member
15.	Director Agriculture, Directorate of Agriculture, Krishi Bhawan, Shimla-171005	Member
16.	Chief Executive Officer, HIMURJA, SDA Complex, Kasumpti, Shimla- 171009 (HP).	Member
17.	The President/ Secretary, BBNIA, EPIP-Jharmajri Road, Phase-I, Baddi, Distt. Solan-174103 (HP).	Member
18.	The Secretary General, Forum of the Hydro Power Producers, Room No.103, 1st Floor, HIMFED building, Below BCS, New Shimla. 171009.	Member

19.	President/Convener Confederation of Indian Industry (CII) HP Council, Sector 31-A, Chandigarh-160030.	Member
20.	Chairman, PHDCCI, HP Committee, Room No. 205, Udyog Bhawan, Shimla-171001(HP).	Member
21.	President, Shimla Hotel & Restaurant Association Shimla (HP).	Member
22.	Convener, H.P. Small Hydro Power Association, Gyamba House, South end, Lane-4, Sector -1, New Shimla 171009 (H.P.)	Member
23.	Consumer Representative, Consumers of HPSEBL, HPERC Shimla.	Member

The Secretary of the HP Electricity Regulatory Commission will be the ex-officio Secretary of the Committee. The reconstitution of the Committee will take effect from the date of its publication in the Rajpatra and term will be for a period of two years.

By order of the Commission

Sd/-

(Chhavi Nanta, HPAS)  
Secretary